

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
STARRED QUESTION NO. 38
TO BE ANSWERED ON 25TH JULY, 2024**

INCREASE IN TARIFF RATES BY TELECOM SERVICE PROVIDERS

38 SHRI A. A. RAHIM:

Will the Minister of *Communications* be pleased to state :

- (a) whether Government has noticed that the telecom service providers are drastically increasing the tariff plan rates;
- (b) if so, the steps taken by Government to regulate the same; and
- (c) whether Government proposes to come up with a system to regulate the rates of tariff plans and related services in the country?

ANSWER

**MINISTER FOR COMMUNICATIONS AND DEVELOPMENT OF NORTHEASTERN
REGION
(SHRI JYOTIRADITYA M. SCINDIA)**

- (a) to (c) A statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF RAJYA SABHA IN RESPECT OF PARTS (a) TO (c) OF THE RAJYA SABHA STARRED QUESTION NO. 38 FOR 25TH JULY, 2024 REGARDING “INCREASE IN TARIFF RATES BY TELECOM SERVICE PROVIDERS.”

(a) Yes, the tariff has been hiked by the Reliance Jio India Limited, Bharati Airtel Limited and Vodafone Idea Limited.

(b) & (c) Telecom Regulatory Authority of India (TRAI) is an independent authority for regulation of tariff for telecommunication services in India. As per the extant regulatory tariff provisions, tariff for telecommunication service is under forbearance. However, tariffs for services such as National Roaming, Rural Fixed Line Services, mobile number portability charges and leased circuits etc. are regulated by TRAI. Tariff for USSD services is zero to promote financial inclusion among rural unbanked feature phone users.
